

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2743  
ANSWERED ON:15.03.2010  
REVIEW OF NIRMAL GRAM PURASKAR YOJANA  
Ahir Shri Hansraj Gangaram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any complaints regarding ill implementation of Nirmal Gram Puraskar Yojana since its inception;
- (b) if so, the details thereof and action taken thereon, State-wise;
- (c) the details of targets set and achieved thereunder during the said period, State-wise;
- (d) whether the Government has decided to review this Yojana; and
- (e) if so, the details thereof and the remedial steps taken/to be taken by the Government to ensure the successful implementation of this Yojana?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a)&(b): Yes, Sir. The complaints relate to non-eligibility of Gram Panchayats (GPs) that have been awarded Nirmal Gram Puraskar (NGP). The details of complaints and action taken on the same is placed at annexure-I.
- (c): There are no targets for NGP. All the Gram Panchayats are encouraged to meet the criteria of Nirmal Gram in order to be eligible for the award. Details of the number of awarded Panchayati Raj Institutions since inception of NGP Yojana, state wise, are at annexure-II.
- (d): No Madam.
- (e): Does not arise.